

Ref : WBC/ 509 /2024.

Date:- 26.06.2024.

From: Shri Pinaki Ranjan Banerjee, LL.B.,

To: The President/Secretary  
Of All Bar Associations  
in the State of West Bengal and  
Andaman Nicobar Islands.

Sir,

As per resolution of the Council meeting dated 25.06.2024 I am forwarding the relevant portion of the resolution for your kind perusal and necessary action. The relevant portion of the resolution is as follows: -

"On discussion over the issue, the Members of the Council express their unanimous views regarding 1) Bharatiya Nyaya Sanhita, 2023 2) Bharatiya Nagarik Suraksha Sanhita, 2023 and 3) Bharatiya Sakshya Adhinyam, 2023, these three Acts are Anti-people, undemocratic, draconian and will cause great hardship to the common people.

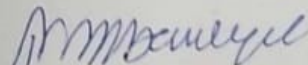
Bar Council of West Bengal finding no other alternative raise their protest vehemently against these three Anti-people Act and adopt the following Resolution: -

"Resolved unanimously that as a mark of protest against 1) Bharatiya Nyaya Sanhita, 2023 2) Bharatiya Nagarik Suraksha Sanhita, 2023 and 3) Bharatiya Sakshya Adhinyam, 2023 this Council will observe 1<sup>st</sup> July, 2024 as 'Black Day' and lawyers of West Bengal and Andaman & Nicobar Islands will abstain from their judicial work on that day and all Bar Associations to organize protest rally in their respective association on the 1<sup>st</sup> July, 2024."

Thanking You,



Yours faithfully,

  
(Pinaki Ranjan Banerjee)  
Assistant Secretary.  
Assistant Secretary

Bar Council of West Bengal